



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 16th May, 2018

No. LGL.26/2018/9.- The following Act of the Assam Legislative Assembly which received the assent of the Governor on 9th May, 2018 is hereby published for general information.

ASSAM ACT NO. XVII OF 2018

(Received the assent of the Governor on 9th May, 2018)

THE ASSAM FOREST REGULATION (AMENDMENT) ACT, 2018

AN ACT

further to amend the Assam Forest Regulation, 1891.

Whereas it is expedient further to amend the Assam Forest Regulation, 1891, hereinafter referred to as the principal Regulation, in the manner hereinafter appearing; Regulation VII of 1891

It is hereby enacted in the Sixty-ninth Year of the Republic of India, as follows :-

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| Short title,
extent and
commencement | 1. (1) This Act may be called the Assam Forest Regulation (Amendment) Act, 2018.

(2) It shall have the like extent as the principal Regulation.

(3) It shall come into force at once. |
| Amendment
of section 3 | 2. In the principal Regulation, in section 3, in sub-section (2), the word and punctuation mark "bamboos," shall be omitted. |

S. M. BUZAR BARUAH,

Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.